

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 159 of 2018 &  
IA NOS. 743 & 761 OF 2018**

**&**

**APPEAL NO. 160 of 2018 &  
IA NOS. 753 & 765 OF 2018**

**Dated: 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 159 of 2018 &  
IA NOS. 743 & 761 OF 2018**

**GMR Kamalanga Energy Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Ms. Ankita Bafna

Counsel for the Respondent(s) :

Ms. Swapna Seshadri  
Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury for R-2

Mr. Arijit Maitra for R-11

**APPEAL NO. 160 of 2018 &  
IA NOS. 753 & 765 OF 2018**

**Jindal India Thermal Power Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Hemant Singh  
Mr. Matrugupta Mishra

Ms. Ankita Bafna

Counsel for the Respondent(s) :

Ms. Swapna Seshadri

Mr. Anand K. Ganesan

Ms. Parichita Chowdhury for R-2

Mr. Arijit Maitra for R-11

## **ORDER**

List the stay applications for hearing on **19-12-2018.**

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**